

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO.....OF 2014 Dy. 1075/13
27/12/2013

Applicant(s) Aminudeen

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

17/01/2014

None present
for the applicant.

Defects not removed.

One week's time
is granted to the
applicant for removing
the defects.

List on 29/01/14.

Dy. Registrar

17/02/2014

None present for the applicant.

None is present for the applicant and defects
pointed out by the office have also not been
removed.

Therefore OA is dismissed for non-appearance
as well as non-compliance of the order regarding
removal of defects.

Meenakshi Hooja
Admin Member

Justice K.C. Joshi
Judicial Member

29/01/14

None present for
the applicant.

Defects not removed.

One week's further
time is granted to
the applicant for
removing defects.

List on 07/2/2014.

Dy. Registrar

07/02/2014

None present for applicant.
None present for respondents.

Defects not removed.

Sufficient time has
been granted for removing
defects.

List this case before
the Court for appropriate
orders, on 17/2/2014.

[Signature]

Dy. Registrar

निर्देशन की कार्य प्रारंभ की
दि. मे. 123 दिनांक 20-7-14
का सकल मे. मे. 14
20-7-14